COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 340 OF 2018 & IA NO. 1636 of 2018

Dated: 14th December, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Sai Wardha Power Generation Limited Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. S.K. Rungta, Sr. Adv

Mr. Buddy A. Ranganadhan Ms. Stuti Krishn for R-1

Mr. Ashish Singh Mr. Amit Bute

Mr. Anup Jain for R-2

Ms. Deepa Chawan

Mr. Melcolm Desai for R-3

ORDER

List this matter on <u>02.01.2019</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

vt/pk